

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 08<sup>th</sup> November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTIONS</b>				
1.	Original Application No. 149/2016(CZ) (M.A.No.422/17)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR ADMISSION</b>				
2.	Original Application No. 115/2017(CZ)	Jagdish Chandra Chawda Vs M/s Grasim Industries Ltd. & 11 Ors.	Mr. Jagdish Chandra Chawda, Adv.	
3.	Original Application No. 129/2017(CZ)(THC (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
<b>AFTER NOTICE</b>				
4.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat Kumar Shukla, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
5.	Original Application No. 319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
6.	Original Application No. 18/2017(CZ)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
7.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar, Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	

10.	Original Application No. 47/2017(CZ)	Shri Anjanisut Hanuman Mandir Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv.	
11.	Original Application No. 337/2014(CZ) <b>(M.A.No.447/17)</b>	Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
12.	Original Application No. 80/2017(CZ)	Kishore Samrite Vs Union of India & 7 Ors.	Mr. R.S. Verma, Adv. Mr. DharamveerSharma,Adv.	
13.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)